

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3494
ANSWERED ON:15.12.2006
RESIDENTIAL COMPLEXES FOR MENTALLY CHALLENGED PERSONS
Khanna Shri Avinash Rai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of need to establish residential complexes to house mentally challenged persons after death of their parents;
- (b) if so, whether there is any scheme to allot land at concessional rates to NGOs to enable them to build such houses for mentally challenged persons; and
- (c) if not, the reasons therefor and the corrective steps being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.